

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:454
ANSWERED ON:26.04.2013
TAXES ON PETROLEUM PRODUCTS
Karunakaran Shri P.;Singh Shri Uday Pratap

Will the Minister of FINANCE be pleased to state:

- (a) whether various duties and taxes on petroleum products levied by the Union and State /UT-Governments are adversely affecting the consumers in the country;
- (b) if so, the details of the duties and taxes on petroleum products levied by the Union and State/UT Governments during each of the last three years and the current year, State/ UT-wise;
- (c) the steps taken by the Union Government to lower the duties and taxes on petroleum products in order to provide relief to the consumers in the country;
- (d) whether various dealers of the petroleum products have sought parity on the Value Added Tax levied on sale of petroleum products including diesel in various States/UTs in the country; and
- (e) if so, the details thereof and the reaction of the Union Government thereto?

Answer

MINISTER OF FINANCE (SHRI P. CHIDAMBARAM)

- (a), (b), (c), (d) & (e): A statement is placed on the Table of the House.